

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04.

IA(I.B.C)/2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **01.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Ankit Lohia a/w Adv. Varun Nathani, Adv. Suchitra Valjee,
Adv. Rashid Boatwalla, Adv. Riya Kamdar, Adv. Riya Vasa
i/b Manilal Kher Ambala & Co.

For CD : Adv. Shyam Kapadia, Adv. Harsh Moorjani, Adv. Petrushka
Dasgupt,
Adv. Ankita Yadav, i/b. Link Legal

IBC under Sec. 7

ORDER

List on **02.07.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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